

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

निःशुल्क प्रतिलिपि

Allahabad : Dated this 6th day of November, 2000

Original Application No. 779/1992

CURAM :-

Hon'ble Mr. Rafiquddin, J.M.

Hon'ble Mr. S. Biswas, A.M.

Bachchan Yadava,
Assistant Instructor,
Hand Block Printing Training Centre,
Varanasi, Office of the Development Commissioner,
(Handicrafts).

(Sri N.L. Srivastava, Advocate)

.....Applicant

Versus

1. Regional Director,
Centre Region, 46/3, Gokhale Vihar Marg,
Lucknow U.P., Office of the Development
Commissioner (Handicrafts).
2. The Development Commissioner (Handicrafts)
West Block No.7, R.K. Puram, New Delhi.
3. Addl. Development Commissioner (Handicrafts)
West Block No.7, R.K. Puram, New Delhi.
Union of India,
Through Secretary, Ministry of Textile,
Udyog Bhawan, New Delhi.
(Sri Amit Sthalakar, Advocate)

..... Respondents

ORDER (O_r_a_l)

By Hon'ble Mr. Rafiquddin, J.M.

The applicant Sri Bachchan Yadava, who was appointed as Assistant Instructor in the Office of Development Commissioner (Handicrafts), Varanasi vide order dated 26-2-1992 by the Regional Director (CR), Development Commissioner (Handicraft), Lucknow, has sought quashing of the order dated 20-5-1992 issued by the same authority

(MANGALA SINGH)
Asstt. Director (H.)
O/o. Development Commissioner
(Handicrafts)
(CENTRAL REGION)
B-46, J. Park, Mahanagar Extension,
LUCKNOW-226006